## GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

## RAJYA SABHA

## UNSTARRED QUESTION NO. 1186. TO BE ANSWERED ON FRIDAY, THE 16<sup>TH</sup> DECEMBER, 2022.

# ESTABLISHING ANOTHER BRANCH OF GEOGRAPHICAL INDICATION REGISTRY

#### **1186. SHRI SUJEET KUMAR:**

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the Ministry is considering any proposal to establish another branch of the Geographical Indications Registry to reduce the workload of the Chennai Branch;
- (b) if so, the details thereof;
- (c) whether the Ministry is considering any proposal to expedite the present procedure for obtaining a Geographical Indicator (GI); and
- (d) if so, the details thereof?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a) & (b): No such proposal is under consideration. The facility for filing of online application is already available to facilitate applicants across the country, minimizing the requirement for physical visit to GI Registry.
- (c) &(d): Processing of an application for registration of the geographical indication for a good is done in compliance with the provisions of the Geographical Indications of Goods (Registration and Protection) Act and relevant Rules, which are compliant with India's obligation under the Internal Agreement on Trade-Related Aspects of Intellectual Property Rights (TRIPS).

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